

OA No 208/2024

Observations of Research Coordinator as per Rule 9, Form 4 of NGT
Act, 2010

Letter Petition (Regn No.2040/LP/2023) dated 18.09.2023

Diary No. 2035-2044/LP/2023

Dated 18.09.2023

S. no	Issue raised	Significance	Suggested solutions
1	Illegally filling up pond (measuring about 12 Kottah) behind the premises nos. 14/1.16/A, 18 and 45/7 Becharam Chatterjee Road Behala, Kolkatta within the jurisdiction of Parnasree Police Station. Some portion of the said pond is filled up with rubbish waste and buildup unauthorized construction. This pond belongs and exists more than 80 years in this area and playing important role to prevent fire.	<p>Following matter in <i>Original Application No. 459/2023 dated 02.08.2023</i>, Punjab, has been considered by Tribunal constituting a Joint Committee comprising of Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated Regional Office at Chandigarh, Punjab State Pollution Control Board (PSPCB) and District Magistrate (DM), Ludhiana and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant, verify the factual position and take appropriate remedial action including identification of the encroachers, removal of encroachments and rejuvenation of the ponds by following due course of law. The Committee shall also look into the aspects of compliance with order dated 18.11.2020 passed by this Tribunal in OA No. 325/2015, Lt. Col. Sarvadaman Singh Oberoi vs. Union of India & Ors., regarding rejuvenation of ponds and also implementation of 'The Mission Amrit Sarovar', launched by Government of India. The PSPCB will be the nodal agency for coordination and compliance.</p> <p>1. Application is registered based on a letter petition received by E-mailOriginal Application No. 459/2023 dated 02.08.2023, Punjab 1. The applicant-Charan Singh has sent the present letter petition by email with the prayer to save the villagers from the clutches of polluted atmosphere so that they may live health and dignified life. 2. The applicant has submitted that village Alamgir in District Ludhiana is a historic village as Tenth Guru of</p>	Application may be considered in view of direction of Tribunal on the similar matter as referred.

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the Sikhs Shri Guru Gobind Sahibji visited the same. There are five ponds in the village which has the population of more than 5000. All the ponds are situated in thickly populated areas. The ponds are causing unhygienic conditions for the residents living around the same. One pond is situated near Baba Dera where 400 years old Shiv Temple is situated and Bhai Naghaya Singh Hall is constructed. The pond which is having area of 4 acres has been encroached by the villagers and is filled with black dirty water, dump of garbage and American grass. The pond situated near Government Senior Secondary School receives overflow from nearby drain and more than 500 students studying in the school are not able to do physical activities in the 2 ground and stadium due to foul smell and unhygienic conditions. The pond belonging to the Scheduled Castes villagers is also filled with black water and American grass. The ponds disturb daily life of villagers particularly during rainy season. 3. Prima facie, the averments made in the application raise questions relating to environment arising out of the implementation of the enactments specified in Schedule I to the National Green Tribunal Act, 2010. 4. In view of the averments made in the application, we consider it appropriate that a Joint Committee be constituted to verify the factual position and take appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of Ministry of Environment, Forest and Climate Change (MoEF&CC), Integrated Regional Office at Chandigarh, Punjab State Pollution Control Board (PSPCB) and District Magistrate (DM), Ludhiana and direct the same to meet within one week, undertake visits to the site, look into the grievances of the applicant, associate the applicant, verify the factual position and take appropriate remedial action including identification of the encroachers, removal of encroachments and rejuvenation of the ponds by following due course of law. The Committee shall also look into the aspects of compliance with order dated 18.11.2020 passed by this Tribunal in OA No. 325/2015, Lt. Col. Sarvadhan Singh Oberoi vs. Union of India & Ors., regarding rejuvenation of ponds and also implementation of 'The Mission Amrit Sarovar', launched by Government of India. The PSPCB will be the nodal agency for coordination and compliance. 3 5. Factual and Action taken Report may be submitted within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable

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		PDF/OCR Supported PDF and not in the form of image PDF. 6. List for further consideration on 06.11.2023 7. A copy of this order, along with a copy of the application and documents attached with the same, be forwarded to MoEF&CC, PSPCB and DM, Ludhiana by e-mail for requisite compliance.	
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Pratima
Pratima

Pratima Akolkar
Research Co-ordinator (NGT)
26.12.2023

2040/WP/2023
18/9/23

O.A.No.208/2024

Illegally filling up pond in the Becharam Chatterjee Road Behala, Kolkata - 700 034 within the jurisdiction of Parnasree Police Station.

From : panchasakticlub1947@gmail.com

Mon, Aug 28, 2023 04:36 PM

Subject : Illegally filling up pond in the Becharam Chatterjee Road Behala, Kolkata - 700 034 within the jurisdiction of Parnasree Police Station.

1 attachment

To : cm@wb.gov.in

Cc : avijitmukherjeekmc@gmail.com,
dymayor@kmcgov.in, mayor@kmcgov.in,
mc@kmcgov.in, mmic re <mmic_re@kmcgov.in>,
Sarbani Roy Biswas <net.wbpcb-wb@bangla.gov.in>,
DEBASISH CHAKRABORTY
<ps.parnasree@kolkatapolice.gov.in>, Public
Grievance <publicgrievance-ngt@gov.in>

WB
ERB
✓

From the residents of Becharam Chatterjee road, here we have attached a pdf file containing the letter, signatures of the local residents, pictures of the present condition of the pond and the road map. Hoping a positive response from you.

— **Serious issue.pdf**
5 MB



BECHARAM CHATTERJEE ROAD PANCHASAKTI CLUB

Reg. No.: S/1139462 • ESTD - 1947
12/F, Becharam Chatterjee Road, Behala, Kolkata - 700 034

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Ref. No. :

Date : 9

From, ✓
The Residents of Becharam Chatterjee road,
Behala, Ward no.-130, Borough XIV,
P.S.- Parnasree, Kolkata- 700034.

To,
Chief Minister of West Bengal,
Nabanna, 14th Floor,
325, Sarat Chatterjee Road, Mandirtala,
Shibpur, Howrah-711102.

Respected Madam,

Sub.: Information regarding illegally filling up pond in the Becharam Chatterjee Road Behala, Kolkata - 700 034 within the jurisdiction of Parnasree Police Station.

With due honour this is to inform you that some miscreants are filling up a pond (measuring about 12 Kottah) in our locality behind the premises nos. 14/1, 16/A, 18 and 45/7 Becharam Chatterjee Road Behala, Kolkata - 700 034, Borough No. 14, Ward No. 130 situated within the jurisdiction of Parnasree Police Station. The said miscreants have already filled up some portion of the said pond with rubbish and wastes and built-up unauthorised construction and put up an iron gate there in despite protest from undersigned and local inhabitants.

Please note this pond belongs and exists more than 80 years in this area and playing important role to prevent fire (photocopy of sketch map and photographs are annexed here with).

Therefore, we earnestly request you to take necessary measures to debar them from continuing such illegal acts and take immediate action in view of direction issued by Honourable High Court at Calcutta and Honourable National Green Tribunal and obliged.

Thanking You.

Yours truly,

Name:

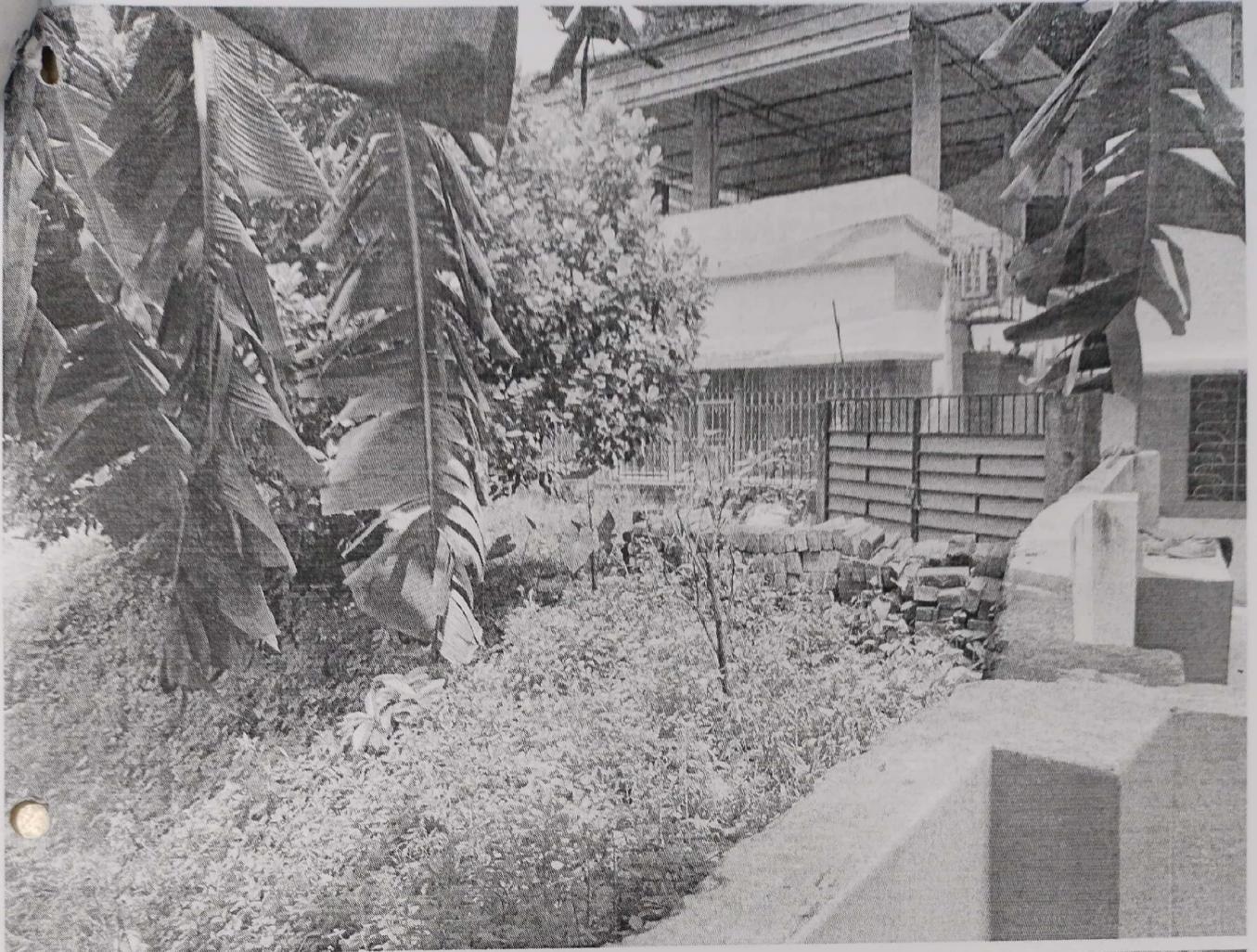
Address:

Contact no.:

Representing THE RESIDENTS OF BECHARAM CHATTERJEE ROAD

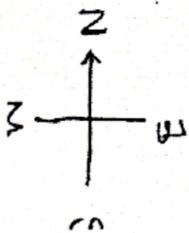
Abhijit Sarker
811, B.C. Road kal-36
8013585905

3 26

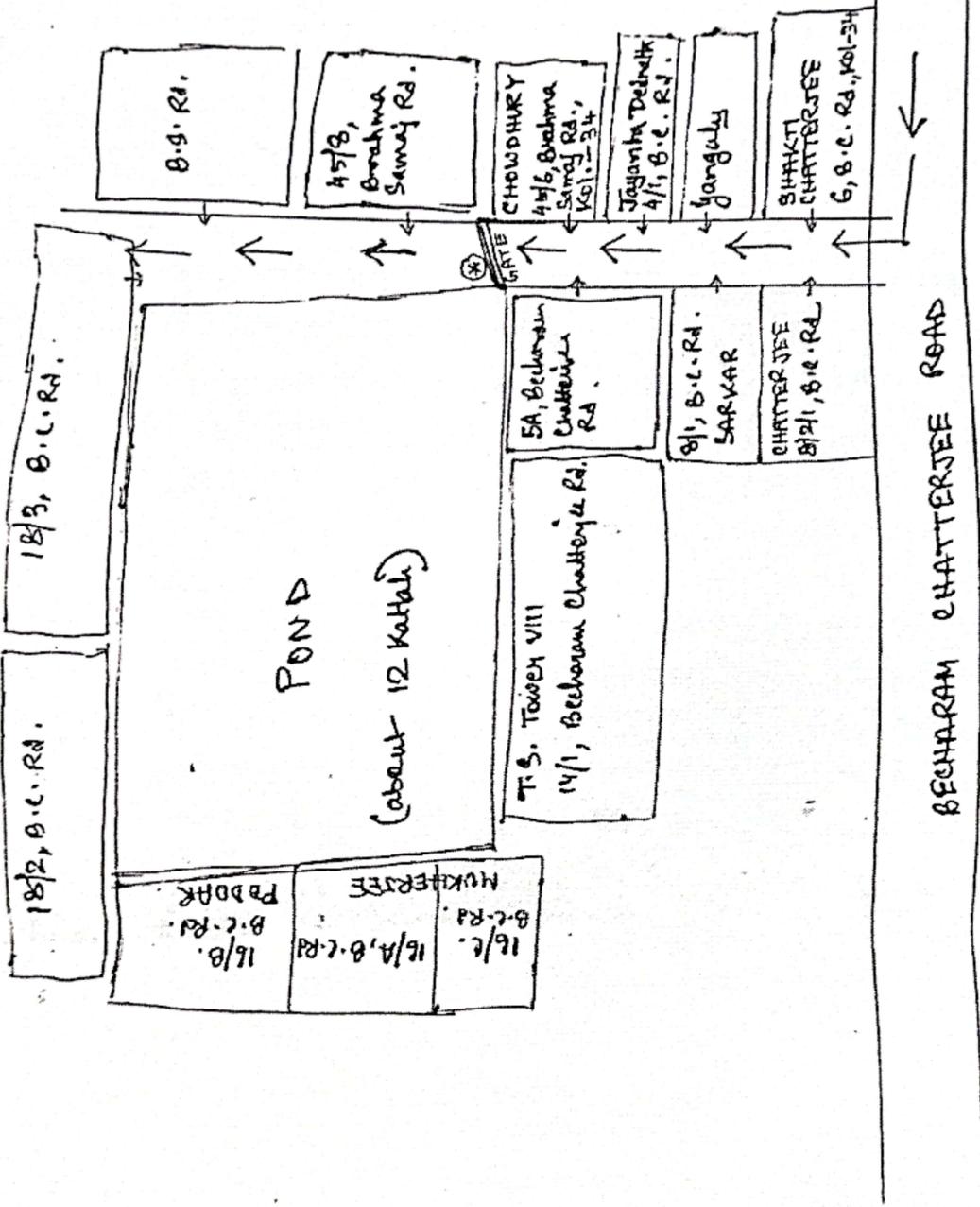


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80 ward.



Note:-

* Gate has been installed and the gate is now kept locked by them in spite of preventing them.

- 1) Ajay Bose
- 2) Sukla Mitra
- 3) Janak Lal Mitra
- 4) Nibedita Dasgupta
- 5) Abhinjit Sarkar
- 6) Sukala Chatterjee
- 7) Subhasit Guha
- 8) Pannoy Mandal.
- 9) Dipak Bhowmik
- 10) T. B. Paul
- 11) Sujit Bhattacharjee
- 12) Anir Chatterjee
- 13) Dinkur Saha
- 14) Sabyasachi Mukherjee
- 15) Swastika Nath
- 16) Ravi Shankar Prasad.
- 17) Sayan Das
- 18) Moni Chatterji
- 19) সত্যজিৎ চট্টোপাধ্যায়
- 20) Jyotsna Debnath
- 21) Smit Roy Choudhury
- 22) Rishi Mukherjee
- 23) সত্যজিৎ চট্টোপাধ্যায়
- 24) Soumyajit Chatterjee
25. Manas Kumar Sarkar

Subrata Banerjee

17) Suchisila Chowdhury

28) Biswajit Barua

29) Shyamal Hazra

30) Shankar Saha

31) Binay Chakrabarty

32) Anand Banerjee

33) PS Ghosh.

34) Samir Kumar Banerjee

35) Bahira Saha

36) Ananda Saha

37) K. Jaggaiah Reddy

38) K. Devaki Reddy

39) Jayaram Reddy

40) Arun Reddy

41) Jitendra Nath Misra

42) Mita Ganguly

43) Shivam Bose.

44) P. K. Saha

45) Basu Das Gupta

46) Ajay Mandal

47) Ananta Kumar

48) Krishnendu Poddar

49) Ratam Das

50) Somnath Mukherjee

51) Nirmal Kumar Mukherjee

52) Dilip Khan